similar to that of Kalindi Express;

- (f) whether it is a fact that except for charging fare, the Kalindi Express is a Passenger train for all practical purposes;, and
- (g) the steps being, taken to make this train an express one in the real sense?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) 14 stations out of 18 stations enroute.

- (b) 3039/3040 Express.
- (c) Yes, Sir, 1AJD/2AJD, 2AGN/1AND & 1ATD/2ATD.
- (d) 33.3 kmph in Up direction and 29.0 kmph in Dn direction.
- (e) Average speed of Mail/Express and Passenger trains was 47.1 kmph and 27.2 on B.G. respectively on Indian Railways during 1987-88.
- (f) Express fares are charged on Farrukhabad-Khurja section and passen ger fares on Delhi-Khurja section.
- (g) Speeding up of this train by with drawing intermediate halts will lead to resentment from the existing users.

## Quarters in Rajya Sabha/Lok Sabha pools

- 525. DR. MOHD. HASMIM KID-WAI: Will the Minister of URBAN DE-VELOPMENT be pleased to state:
- (a) what is the number of quarters in the Rajya Sabha and Lok Sabha pools separately as on date, type-wise;
- (b) the number of quarters which were earlier promised/agreed to for these two pools:
- (c) whether the promised number of quarters have been given to these pools;
- (d) if so, what is their position, poolwise, and if not, the reasons therefor; and
- (e) the areas where these quarter exist alongwith the number thereof, area-wise?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA- RAN): (a) to (e) Information is being collected from the Lok Sabha and Rajya Sabha Secretariats and will be laid on the Table of the Sabha.

## Drug abuse in the Country

- 526. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of WEL-FARE be pleased to state:
- (a) whether Government have recently decided to take measures against the menace of drug abuse in the country;
  - (b) if so, the details thereof; and
- (c) to what extent the menace of drug abuse in the country will be wiped off?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PAS-WAN): (a) and (b) Yes, Sir. The Government has adopted a comprehensive strategy for controlling both the supply and demand of drugs for combating drug abuse. The Ministry of Welfare has taken up demand control measures through programmes meant for building awareness and educating people about the ill-effects of drug abuse and through a well rounded programme of motivation, counselling, treatment, follow up and rehabilitation of drug addicts. So far the Ministry of Welfare" has set up 89 counselling centres, 30 Di-addiction Centres and five after-care centres with the help of the voluntary agencies.

(c) The programmes for combating drug abuse are being implemented since 1985-86. It is too early to assess its effectiveness. However, greater awareness in the society has been generated and facilities for treatment and cure created. These measures are on the one hand strengthening the capacity within the society to withstand pressures through greater awareness and are also providing services all over the country for guidance, treatment and cure.